

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No.101**  
**(IB)-2581(ND)2019**  
**IA- 5974/2023**

**IN THE MATTER OF:**

**M/s. Jakson Engineers Limited**

**... Applicant/Petitioner**

**Versus**

**M/s. UM Green Lighting Pvt. Ltd.**

**... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 09.05.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-5974/2023:** On perusal of the record, we do not find any affidavit in terms of the provisions of Section 29A of IBC, on record. Thus, we directed the matter to be listed for being spoken to, to seek clarification in this regard. Nevertheless, there is no appearance on behalf of the RP.

Issue notice to the RP and SRA, to be served by the Court Officer through email during the course of the day.

List on 13.05.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**